NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 95/(MAH)/2011 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: Mr. Aditya Khanna

 $$\rm V/s.$$ M/s. Ambika Zugkraft Park Systems Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME		DESIGNATION	SIGNATURE
1	Radhika Adr Jor	Voidye Petitioner	Advocate	PDU
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Order

C.P. No. 95/397-398/CLB/MAH/2011

- 1. Ld. Counsels of both sides are present.
- 2. Advocate from the side of the Petitioner seeking adjournment. Time is Granted
- 3. Matter is Adjourned to 25th November, 2016. Duly communicated to both the sides.

Dated: 05.10.2016

Sd/—
Shri M.K. Shrawat
Member (Judicial)